<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 251 OF 2017

Dated: 28th August, 2017

In the matter of

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

Nabha Power Limited Vs.			Appellant(s)
VS. Punjab State Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	: Mr. Aniket Prasoon		

Counsel for the Appellant(s)	Mr. Aniket Prasoon
	Mr. Abhishek Kumar
	Mr. Saahil Kaul

<u>ORDER</u>

Issue notice to the Respondents returnable on 21.09.2017. Dasti, in addition, is permitted.

List the matter on 21.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt